

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No.70222 of 2018

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-1542-1545-17-18 dated 29/12/2017 passed by Commissioner (Appeals) Central Goods & Service Tax, Noida)

Commissioner of Central Excise &

CGST, Noida,

(C-56/42, Sector-62, Noida)

.....Appellant

VERSUS

Shri B.M. Garg,

(C-16, Green Park Extn., New Delhi)

....Respondent

WITH

I. Excise Appeal No.70348 of 2018

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-1538-1541-17-18 dated 29/12/2017 passed by Commissioner (Appeals) Central Goods & Service Tax, Noida)

M/s Garg Industries,

(B-18, Sector-8, Noida)

.....Appellant

VERSUS

Commissioner of Central Excise &

CGST, Noida

(C-56/42, Sector-62, Noida)

....Respondent

II. Excise Appeal No.70349 of 2018

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-1546-1547-17-18 dated 29/12/2017 passed by Commissioner (Appeals) Central Goods & Service Tax, Noida)

M/s DD Hardware (P) Ltd.,

(B-25, Sector-8, Noida)

.....Appellant

VERSUS

Commissioner of Central Excise &

CGST, Noida

(C-56/42, Sector-62, Noida)

....Respondent

M/s Doordevices Manufacturing Co.,Appellant

(C-34, Sector-8, Noida)

VERSUS

Commissioner of Central Excise &

CGST, Noida

(C-56/42, Sector-62, Noida)

....Respondent

IV. Excise Appeal No.70351 of 2018

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-1550-1551-17-18 dated 29/12/2017 passed by Commissioner (Appeals) Central Goods & Service Tax, Noida)

M/s Doordevices Manufacturing Co.,Appellant

(C-34, Sector-8, Noida)

VERSUS

Commissioner of Central Excise &

CGST, Noida

(C-56/42, Sector-62, Noida)

....Respondent

V. Excise Appeal No.70352 of 2018

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-1552-1553-17-18 dated 29/12/2017 passed by Commissioner (Appeals) Central Goods & Service Tax, Noida)

M/s Jai Hardware Pvt. Ltd.,Appellant

(A-51, Sector-4, Noida)

VERSUS

Commissioner of Central Excise &

CGST, Noida

(C-56/42, Sector-62, Noida)

....Respondent

VI. Excise Appeal No.70353 of 2018

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP-1554-1555-17-18 dated 29/12/2017 passed by Commissioner (Appeals) Central Goods & Service Tax, Noida)

M/s Monica Steels Pvt. Ltd.,Appellant

(A-56, Sector-8, Noida)

VERSUS

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